

ITEM NO.8

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 1454/2024

DR. SHIKHA BHARGAVA & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 26-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Neha Rathi, AOR
Petitioner-in-person

For Respondent(s)

Dr. N. Visakamurthy, AOR
Mr Yash Singh, Adv.

Mr. R R Rajesh, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mrs. B. Sunita Rao, AOR
Mr. Gunmaya S Mann, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1, 2 and 8 are duly represented.

Service is complete on respondent nos.3-7, 9 and 10 but none has entered appearance.

Appellant-in-person has filed an application for permission to file and argue-in-person which is still pending for interaction with Registrar as no response has been received from the appellant despite sufficient efforts.

Registry to process for listing before the Hon'ble Judge in Chambers for necessary directions.

APARNA AJITSARIA
Registrar